

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

114.I.A. 1292/2023
I.A. 3167/2023
IN
C.P.(IB)-1257(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.09.2023**

NAME OF THE PARTIES: Rudra Inc

V/s.

Teemper Lifestyle Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Ld. Counsel appearing for the Applicant, Mr. Subir Kumar a/w. Ms. Disha Shah and Ld. Counsel appearing for the Liquidator, Mr. Nithish Bangera (PCS) are present.

The Ld. Counsel appearing for the Respondents submits that he has filed additional affidavit providing the details of the communication by the Liquidator to the Income Tax Department.

The Ld. Counsel appearing for the Income Tax Department submits that she has not received the said affidavit.

Let the same be supplied within one week.

List this matter on **20.11.2023**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)